

GOVERNMENT OF INDIA
MINISTRY OF AYUSH
RAJYA SABHA
UNSTARRED QUESTION NO-337
TO BE ANSWERED ON 03/02/2026

“Vacancies in Ayush Ministry”

337. Shri Golla Baburao:

Will the **Minister of Ayush** be pleased to state:

- a) whether DoPT directed to constitute an In-House Committee for identification of backlog reserved vacancies, study the root cause of such vacancies, initiate measures to fill them through Recruitment Drives.
- b) when In-House Committee, Liaison officer and Special Reservation Cell were constituted by the Ministry to identity backlog reserved vacancies;
- c) whether the Ministry studied root cause of such vacancies; and
- d) when the Ministry initiated measures to fill vacancies through Special Recruitment Drives and what is the status of reserved vacancies since constitution of In-House Committee and till now?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SH. PRATAPRAO JADHAV)

a) & b) Ministry of Ayush has, from time to time, followed the rules and regulations issued by the Department of Personnel and Training (DoPT). In compliance with these instructions, the Ministry Constituted Reservation Cell and designated Liaison Officers, from time to time, for SC/ST/OBC matters to monitor reservation rosters, identify backlog reserved vacancies, and ensure compliance with the extant reservation provisions.

c) & d) Ministry of Ayush has examined the reasons for occurrence of backlog reserved vacancies through the Reservation Cell constituted for the purpose. Vacancies and backlog vacancies arise as a continuous process due to retirement, resignation, promotion and other service-related reasons.